

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 53/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Micro Units Development & Refinance Agency Ltd. -Vs- Sambandh Finserve Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Mahima Shekhawat, Adv.

For Respondent (s)

Mr. Anupam Dash, Adv.

ORDER

Ld. Counsel Ms. Mahima Shekhawat appears for the petitioner/Financial Creditor. Respondent/Corporate Debtor is represented by Ld. Counsel Mr. Anupam Dash. Today Section 10 IBC 2016 petition filed by the Respondent i.e., Sambandh Finserve Pvt. Ltd. heard. Hence, this matter is adjourned. List the matter on 07.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)